

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 6233 - JK (LD) of 2025

DATED: - 26 - 05 - 2025

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

**Sd/-
(Achal Sethi)**

Secretary to Government
Dated: 27.05.2025

No:-LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jm

Reyaz Ali Bhat
27.05.25

Annexure to the Government Order No. 6233- JK (LD) of 2025 dated 26.05.2025.

S.No	Case Title		OIC
1	OA No. 247/2025	Umar Nabi Tak V/s Home Department and others.	Dr. Syed Ishfaq Manzoor, Deputy Director (Technical), FSL.
2	WP(C) No. 2842/2024	M/S Hunter Armoury and another Versus UT of J&K and others.	Mr. Monish Kumar Under Secretary, Home Department.
3	WP(C) No. 371/2025	Abid Sultan Rather V/S UT of J&K and others.	Sh. Kuljit Singh, DySP (UAPA Cell).
4	MA No. 932/2023 in OA No. 433/2023	Mohammad Syed Latoos Vs UT of J&K & Ors.	Mr. Sajad Ahmad Malik DySP HQ Budgam PHQ.
5	OA No. 489/2024	Nisar Ahmad Bhat Vs UT of J&K and others.	Sh. Satvinder Singh, DySP, PID No. EXJ-955477 (Quarter Master) of IRP-18th Bn.
6	CRM(M) No.232/2025	Gulzar Hussain V/s UT of J&K (arising out of case FIR No.10/2025 of P/S EOW CBJ)	Sh. Parul Bhardwaj JKPS, DySP EOW CBJ
7	CRM(M) No.199/2025	Tawoos Hussain V/s UT of J&K (arising out of case FIR No.68/2015 of P/S EOW CBJ)	Sh. Parul Bhardwaj JKPS, DySP EOW CBJ
8	CRM(M) No.262/2025	Ram Sharma V/s UT of J&K (arising out of case FIR No.18/2025 of P/S EOW CBJ)	Sh. Parul Bhardwaj JKPS, DySP EOW CBJ
9	CRM(M) No.313/2025	Parvaiz Ahmed V/s UT of J&K (arising out of case FIR No.14/2024 of P/S EOW CBJ)	Sh. Parul Bhardwaj JKPS, DySP EOW CBJ
10	CRM(M) No.198/2025	Mohd Ashraf Beigh V/s UT of J&K (arising out of case FIR No.51/2022 of P/S EOW CBJ)	Sh. Parul Bhardwaj JKPS, DySP EOW CBJ
11	Bail No. 106/2025	Saleem Yousuf Bhatti V/s UT of J&K (arising out of case FIR No.86/2023 of P/S EOW CBJ)	Sh. Parul Bhardwaj JKPS, DySP EOW CBJ
12	Bail No. 84/2025 C/W CRM (M) No.262/2025	Ram Sharma V/s UT of J&K (arising out of case FIR No.18/2025 of P/S EOW CBJ)	Sh. Parul Bhardwaj JKPS, DySP EOW CBJ
13	CRM (M) No.867/2024	Ravi Kumar V/s UT of J&K and Ors (arising out of FIR No.08/2023 of P/S SCW CBJ)	Sh. Javaid Iqbal Tabassum-JKPS, DySP SCW Crime Branch Jammu
14	CRM(M) No.786/2024	Sangat Singh and Ors Vs UT of J&K and Ors (arising out in FIR No.17/2022 of P/S SCW Jammu)	Sh. Javaid Iqbal Tabassum-JKPS, DySP SCW Crime Branch Jammu
15	CRM(M) No.806/2024	Harinder Deep Singh Rainal	Sh. Javaid Iqbal



		and Ors Vs UT of J&K and Ors (arising out of FIR No.18/2023 of P/S SCW CBJ)	Tabassum-JKPS, DySP SCW Crime Branch Jammu
16	CRM(M) No.1027/2024	Rajinder Paul Vs UT of J&K and Ors (arising out of FIR No.03/2024 of P/S SCW CBJ)	Sh. Javaid Iqbal Tabassum-JKPS, DySP SCW Crime Branch Jammu
17	CRM(M) No.79/2025	Surinder Singh and Ors Vs UT of J&K and Ors (arising out of FIR No.15/2024 of P/S SCW CBJ)	Sh. Javaid Iqbal Tabassum-JKPS, DySP SCW Crime Branch Jammu.
18	FIR No. 146/2024 of P/S Ganderbal offence u/s 363, 376 IPC, 3/3 POCSO Act.	Sahil Ahmad Dar V/S UT of J&K	Sh. Aftab Hussain, JKPS DySP.
19	FIR No. 34/2024 P/S Aishmuqam. Offence U/S 376 of IPC.	UT of J&K V/S Fareed Ahmad Doie	Mr. Farooq Ahmad, SDPO, Aishmuqam.
20	FIR No. 123/2019 of P/S Ramban U/S 8/15 NDPS Act.	State Vs Javid Ahmad Bhat.	Sh. Om Prakash, DySP Hqrs, Ramban.
21	FIR No. 465/2022 of P/S Udhampur U/S 8/15 NDPS Act.	State now UT of J&K V/s Sukhdev Singh and another	Sh. Parladh Kumar, DySP Hqrs, Udhampur.
22	WP(C) No. 294/2024	Mohammad Rustum Mir V/S UT of J&K and others.	Sh. Hamid Ali Bandy, JKPS-125761, SDPO Handwara.

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